(b)-

	Quantity 2000 tonnes	Value Rs./Lakhs	
1965	344 · 7	391 · 64	
1966	729 • 7	875 · 63	
1967	1027 · 1	1404 · 40	

### SALE OF FOREIGN LIQUOR IN DELHI

- 2561. SHRI RAM CHARAN: Will the Minister of SOCIAL WELFARE be pleased to state:
- (a) whether it is a fact that the Delhi Administration has appointed a three men Committee headed by the Chief Secretary, to examine the explanation submitted by eight Cannaught Place Wine dealers accused of selling foreign liquor in contravention of rules on the New Year Eve; and
  - (b) if so, the findings of the Committee?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) Yes, Sir.

(b) A copy of the Report of the Enquiry Committee is laid on the Table of the House. (Placed in Library. See. No. LT-312/68)

The recommendation of the Committee regarding the defaulting Licences have been implemented.

### NEW DELHI MUNICIPAL COMMITTEE

- 2562. SHRI YASHPAL SINGH: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state:
- (a) whether it is a fact that the New Delhi Municipal Committee have terminated the services of some of their officers:
- (b) whether it is also a fact that those officers were serving the New Delhi Municipal Committee for the last 15 years;
- (c) if so, the reasons for the termination of their services; and
- (d) whether Government propose to hold an inquiry into the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY). (a) The

services of New Delhi Municipal Committee employees are liable to termination as a result of disciplinary action taken or under section 45 of the Punjab Municipalities Act after issuing one month's notice. Such action against defaulting efficers is taken by the Committee from time to time in accordance with the law and rules on the subject.

- (b) and (c). The information can be collected if specific instances are cited.
  - (d) The question does not arise.

### DIPLOMA IN PHARMACY OF DELHI POLYTECHNIC

- 2563. SHRI NIHAL SINGH: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state:
- (a) whether the deficiencies pointed out by the Pharmacy Council of India for the recognition of Diploma in Pharmacy of the Delhi Polytechnic has been made good; and
- (b) if so, when the diploma is likely to be recognised?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT): (SHRI B. S. MURTHY): (a) Yes.

(b) The matter will be considered at the next meeting of the Pharmacy Council of India.

#### DEVELOPMENT OF HALDIA REGION

- 2564. SHRI DEVEN SEN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether Government have allocated funds to prepare a comprehensive scheme by the Government of West Bengal for the development of Haldia region;
- (b) if so, the total amount earmarked; and
- (c) the present stage of the proposed scheme at present?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT) (SHRI B. S. MURTHY) (a) preparation of a development plan for Haldia

region has been taken up as a Centrally sponsored scheme for which cent per cent financial asistance is provided by the Centre to the State, subject to the prescribed ceilings.

- (b) Within the total funds provided annually to the State Government for various Centrally sponsored schemes, the State Government is free to utilise any amount for a particular project. The total allocation made to the Government of West Bengal for this purpose during 1966-67 and 1967-68 respectively is Rs. 5-25 lakhs and Rs. 8 lakhs.
- (c) The preliminary surveys relating to land uses, the crop pattern, the employment pattern, etc. have been completed. Field graphics and the Master map of the proposed Haldia Urban Area are under preparation.

### HIGHER EDUCATION OF SCHEDULED TRIBES STUDENTS IN M.P.

2565. SHRI G. C. DIXIT: Will the Minister of SOCIAL WELFARE be pleased to state the amount allocated in the fourth plan for higher education of students belonging to the scheduled tribes in Madhya Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): The Fourth Plan has not yet been formulated. The expenditure on the award of Post-matric scholarships to Scheduled Tribes students in Madhya Pradesh during 1966-67 is Rs. 6-94 lakhs.

## SCHOLARSHIPS TO TRIBAL STUDENTS OF MADHYA PRADESH

2566. SHRI G. C. DIXIT: Will the Minister of SOCIAL WELFARE be pleased to state the amount of special grant proposed to be paid during the Fourth Plan period for developing tribal educational institutions and giving scholarships to the tribal students of Madhya Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): The fourth plan has not yet been finalised. The allocations made for educational schemes

in Madhya Pradesh during 1966-67 and 1967-68 are as follows:—

	1966-67 (Rs. in lakhs)		1967-68	
State Sector	(400.	43 -04	56 ∙93	
Central Sector	10 ·68		(ten- tative) 9·91 (ten- tative)	
TOTAL		53 ·72	66 384	

#### FERTILIZER PLANT

2567. SHRI D. C. SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether a proposal has been submitted by a foreign firm for the production of basic products for fertilizers at one place and of the end poducts at some other place to save transportation costs;
- (b) whether the proposal has been examined; and
  - (c) if so, with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHE-MICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH): (a) No, Sir.

(b) and (c). Do not arise.

AID FROM WEST GERMANY 2568. SHRI CHENGALRAYA NAIDU:

# SHRI ANBUCHEZHIAN: SHRI SITARAM KESRI:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the West German Government have intimated that she will not be able to maintain the same capital aid to India during 1968-69 as in 1967-68;
  - (b) if so, the reasons therefor;
- (c) whether Government have to return more than 50 per cent of the German loan to Bonn in the way of repayment of earlier loans and interest; and
- (d) if so, the amount which India has to repay as a loan and its interest; and in how many instalments?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). India'